

**FIR No. 122/2019**  
**PS: Crime Branch**  
**State Vs. Suman Kumar**  
**U/s 20/25/29 NDPS Act**

03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Sh. Pradeep Kumar, Counsel for accused-applicant (through video conferencing)

Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for extension of interim bail on behalf of accused-applicant Suman Kumar in case FIR No. 122/2019.

Heard.

Interim bail of the accused-applicant Suman Kumar is extended till **05.11.2020** on the same terms and conditions, without prejudice to the rights and contentions to be raised on behalf of both the parties.

Medical documents annexed with the application be also got verified and report be filed on or before the next date of hearing.

  
03/11/2020  
(Deepak Dabas)

1<sup>st</sup> Link Special Judge.(NDPS Act),

**FIR No. 47/2019**

**PS: Crime Branch**

**State Vs. Munish Gautam**

03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Counsel for accused-applicant (through video conferencing)  
Hearing conducted through Video Conferencing.

This is an application for release of jamatalashi articles on behalf of accused-applicant Munish Gautam in case FIR No.47/2019.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **12.11.2020**.

  
(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),

Tis Hazari Courts, Delhi

**03.11.2020**

**FIR No. 47/2019**  
**PS: Crime Branch**  
**State Vs. Munish Gautam**  
**U/s 20 NDPS Act**

03.11.2020

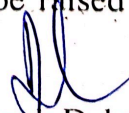
Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Counsel for accused-applicant (through video conferencing)  
Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for extension of interim bail on behalf of accused-applicant Munish Gautam in case FIR No. 47/2019.

Heard.

Interim bail of the accused-applicant Munish Gautam is extended till **06.11.2020** on the same terms and conditions, without prejudice to the rights and contentions to be raised on behalf of both the parties.

  
(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi

**03.11.2020**

**FIR No. 245/2017**

**PS: Burari**

**State Vs. Sahib Khan**

**U/s 302/201/363/365 IPC**

03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Sh. Javed Alvi, Counsel for accused-applicant (through video conferencing)

Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for extension of interim bail on behalf of accused-applicant Sahib Khan in case FIR No.245/2017.

Heard.

Interim bail of the accused-applicant Sahib Khan is extended till **07.11.2020** on the same terms and conditions, without prejudice to the rights and contentions to be raised on behalf of both the parties.

  
(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi

03/11/20

**FIR No. 243/2017**  
**PS: Burari**  
**State Vs. Sahib Khan**  
**U/s 302/201/363/365 IPC**

03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

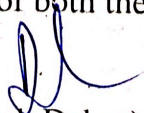
Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Sh. Javed Alvi, Counsel for accused-applicant (through video conferencing)

Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for extension of interim bail on behalf of accused-applicant Sahib Khan in case FIR No.243/2017.

Heard.

Interim bail of the accused-applicant Sahib Khan is extended till **07.11.2020** on the same terms and conditions, without prejudice to the rights and contentions to be raised on behalf of both the parties.

  
(Deepak Dabas)  
1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi  
**03.11.2020**

**FIR No. 243/2017**

**PS: Burari**

**State Vs. Zulfikar**

03.11.2020

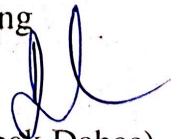
Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Counsel for accused-applicant (through video conferencing)  
Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for grant of interim bail on behalf of accused-applicant Zulfikar in case FIR No.243/2017.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **10.11.2020**.

Report be called in respect of the medical documents annexed with the application, for the next date of hearing



(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi

**03.11.2020**

**FIR No. 117/2016**  
**PS: Sarai Rohilla**  
**State Vs. Ajeet Singh Verma**  
**U/s 302/34 IPC**

03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.


Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Sh. Nishant Rana, Counsel for accused-applicant (through video conferencing)

Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for extension of interim bail on behalf of accused-applicant Ajeet Singh Verma in case FIR No.117/2016.

Heard.

Interim bail of the accused-applicant Ajeet Singh Verma is extended till **06.11.2020** on the same terms and conditions, without prejudice to the rights and contentions to be raised on behalf of both the parties.

  
(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi

**03.11.2020**

**FIR No. 243/2017**

**PS: Burari**

**State Vs. Deepak**

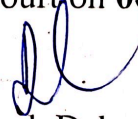
03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Counsel for accused-applicant (through video conferencing)  
Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for grant of interim bail on behalf of accused-applicant Deepak in case FIR No.243/2017.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **06.11.2020**.



(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),

Tis Hazari Courts, Delhi

**03.11.2020**



**FIR No. 32/2019**  
**PS: Crime Branch**  
**State Vs. Sumit**

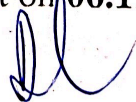
03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Counsel for accused-applicant (through video conferencing)  
Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for extension of interim bail on behalf of accused-applicant Sumit in case FIR No.32/2019.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **06.11.2020**.

  
(Deepak Dabas)  
1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi  
**03.11.2020**

**FIR No. 32/2019**

**PS: Crime Branch**

**State Vs. Rahul Batra @ Vicky**

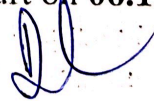
03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PF for State (through video conferencing)  
Counsel for accused-applicant (through video conferencing)  
Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for extension of interim bail on behalf of accused-applicant Rahul Batra @ Vicky in case FIR No.32/2019.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **06.11.2020**.



(Deepak Dabas)  
1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi

**03.11.2020**

**FIR No. 32/2019**

**PS: Prasad Nagar**

**State Vs. Deepanshu @ Deepu**

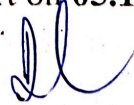
03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Counsel for accused-applicant (through video conferencing)  
Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for grant of interim bail on behalf of accused-applicant Deepanshu @ Deepu in case FIR No. 32/2019.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **05.11.2020**.



(Deepak Dabas)  
1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi

**03.11.2020**

**FIR No. 302/2018**

**PS: Pahar Ganj**

**State Vs. Dharam Singh @ Vicky**

**U/s 302 IPC**

03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)  
Sh. Yogesh Soni, Counsel for accused-applicant (through video conferencing)

Hearing conducted through Video Conferencing.

This is an application under Section 439 CrPC for grant of interim bail on behalf of accused Dharam Singh @ Vicky in case FIR No.302/2018.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **07.11.2020**.

  
(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi

**03.11.2020**

**FIR No.327/2019**  
**PS: Crime Branch**  
**State Vs. Inder Singh**  
**U/s 21/29 NDPS Act**

03.11.2020

Present application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer is on leave today.

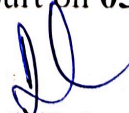
Present: Sh. K.P.Singh, Addl. PP for State (through video conferencing)

Sh.Vinod Kumar Verma, counsel for accused-applicant (through video conferencing)

Hearing is conducted through video conferencing.

This is fifth application under Section 439 CrPC for grant of regular bail on behalf of accused-applicant Inder Singh in case FIR No. 327/2019.

At the request of Ld. counsel for accused-applicant, for consideration, put up before the concerned court on **05.11.2020**.

  
(Deepak Dabas)

1<sup>st</sup> Link Special Judge (NDPS Act),  
Tis Hazari Courts, Delhi  
**03.11.2020**